

**IN THE COURT OF ANKUR JAIN**  
**ADDITIONAL SESSIONS JUDGE: SFTC (WEST)-01: DELHI**

**State Vs. Pankaj Kumar**  
FIR No. : 274/11  
PS. : Moti Nagar  
U/s: 376 IPC

**THROUGH CISCO WEB EX**

21.07.2020

*Fresh application filed. It be checked and registered and be taken up for hearing in terms of Circular No. 24-DHC/2020 dated 13.07.2020 of Hon'ble High Court of Delhi and No. 485/111099-11153/Misc./Gaz/DJWest/2020 dated 15.07.2020..*

Present: Sh. Subhash Chauhan, Ld. Addl. PP for the State.  
Sh. Ajay Burman, Ld. Senior Advocate along with Ms. Sadhvi Gaur, Ld. Counsels for the accused/applicant Pankaj Kumar.  
Ms. Aarti Pandey Ld. Counsel from DCW.

Ld. DCW counsel submits that complainant could not join the hearing due to technical issues. Even on the last date of hearing complainant had not joined the hearing. The complainant is very well aware of the proceedings but for one reason or the other is not joining the proceedings. The Counsel for the DCW is directed to make request to her for joining the hearing. IO is also directed to inform her accordingly.

Part arguments on behalf of the accused heard.



Put up for further arguments on **27.07.2020**.

Ahmad is directed to share the link well in advance with  
all.

  
(Ankur Jain)  
ASJ (SFTC-01) West  
Delhi: 21.07.2020

IN THE COURT OF SH. ANKUR JAIN  
LD. ASJ (SFTC-01), THC, WEST DELHI

State Vs Pawan Saini  
FIR No. : 279/17  
P.S.: Kirti Nagar  
U/s : 328/342/365/376 (d)/506 IPC

21.07.2020

THROUGH CISCO WEB EX.

*Application taken up for hearing in terms of Circular No. 24-DHC/2020 dated 13.07.2020 of Hon'ble High Court of Delhi and No. 485/111099-11153/Misc./Gaz/DJWest/2020 dated 15.07.2020..*

Present: Sh. Subhash Chauhan, Ld. Addl. PP for the State.  
Sh. Satish Chander, Ld. Counsel for the accused/applicant  
Pawan Saini.  
Ms. Aarti Pandey Ld. Counsel from DCW.

***I.A. No. : 18/20***

Reply on behalf of the IO filed. Copy of the reply be sent to the counsel for the accused/applicant. In reply IO has sought time to verify the documents.

Medical documents be verified by the IO. Copy of the order be sent to the IO for compliance.

Put up on 25.07.2020.

  
(Ankur Jain)  
ASJ, (SFTC-01), THC(West), Delhi  
21.07.2020

**IN THE COURT OF ANKUR JAIN**  
**ADDITIONAL SESSIONS JUDGE: SFTC (WEST)-01: DELHI**

**State Vs. Manoj Paswan**

FIR No. : 24/20

PS. : Ranhola

U/s: 376 IPC

***THROUGH CISCO WEB EX***

21.07.2020

Present: Sh. Subhash Chauhan, Ld. Addl. PP for the State..  
Ms. Aarti Pandey Ld. Counsel from DCW.  
Sh. Pushprit Arora, Ld. Counsel for the complainant  
along with complainant.  
Sh. Mahesh Patel, Ld. Counsel for the  
accused/applicant Manoj Paswan

Ld. Counsel for the complainant submits that he has  
received the copy of the bail application as well as  
orders which have been relied upon by the counsel for  
the accused.

Arguments on bail application heard.

Put up for orders on **22.07.2020.**

(Ankur Jain)

Addl. Sessions Judge (SFTC-01) West  
Delhi: 21.07.2020

**IN THE COURT OF SH. ANKUR JAIN  
LD. ASJ (SFTC-01), THC, WEST DELHI**

**State Vs Amrit Lal  
FIR No. : 162/19  
P.S.: Paschim Vihar  
U/s : 376 IPC**

**21.07.2020**

**THROUGH CISCO WEB EX.**

*Fresh application filed. It be checked and registered and be taken up for hearing in terms of Circular No. 24-DHC/2020 dated 13.07.2020 of Hon'ble High Court of Delhi and No. 485/111099-11153/Misc./Gaz/DJWest/2020 dated 15.07.2020.*

Present: Sh. Subhash Chauhan, Ld. Addl. PP for the State.  
Sh. Sarthak Pandit, Ld. Counsel for the  
accused/applicant Amrit Lal.  
Ms. Aarti Pandey Ld. Counsel from DCW.

***I.A. No. : 03/20***

By way of this application, applicant is seeking regular bail.

Issue notice of the application to the Ld. Addl. PP for the State. Ld. Addl. PP accepts the notice on behalf of the State.

Reply on behalf of the IO received. Copy of the reply be sent to the counsel for the accused.



Issue notice to the complainant through IO in terms of the practice directions of the Hon'ble High Court of Delhi for the said date.

Put up for arguments on the bail application on 27.07.2020.



**(Ankur Jain)**  
**ASJ, (SFTC-01), THC(West), Delhi**  
**21.07.2020**